

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

177(ND)/2017

IN THE MATTER OF:

Mr. Sanjeev Kumar Khokher

Vs.

M/s Cititech Estate Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 05.07.2018

For the Petitioner/Applicant :

For the Respondent :

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 02.08.2017.

—sd—

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

—sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)